

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.3889  
TO BE ANSWERED ON 18.12.2024**

**NEED OF A RAILWAY OVER BRIDGE NEAR MANOHARPUR RAILWAY  
STATION**

**†3889. SMT. JOBA MAJHI:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government is aware that due to the railway crossing at main road Manoharpur West Singhbhum near Manoharpur Railway Station, Chakradharpur Railway Division, West Singhbhum under Chakradharpur traffic is always disrupted and whether there is an urgent need to construct a Railway Over Bridge there;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (c): Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility, availability of funds etc.**

**Nos. of ROBs/RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-24 is as under:**

<b>Period</b>	<b>ROBs/RUBs constructed</b>
<b>2004-14</b>	<b>4,148 Nos.</b>
<b>2014-24</b>	<b>11,945 Nos. (about three times)</b>

**As on 01.04.2024, 4200 Nos. ROBs/RUBs are sanctioned at cost of ₹ 92,692 crore on Indian Railways including 160 Nos. ROBs/RUBs at the cost of ₹ 2,757 Crore in the state of Jharkhand, which are at various stage of planning and execution.**

**There is a Level Crossing (LC) No. 193A at Km. 373/21-23 at Manoharpur Railway station yard of Chakradharpur Railway Division.**

**The work of preparation of Technical Feasibility Report / Detailed Project Report (TFR / DPR) for the construction of ROB/RUB in lieu of LC No. 193A has been taken up.**

**\*\*\*\*\***